National Centre for Sustainable Coastal Management

*78. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that Government has established a National Centre for Sustainable Coastal Management (NCSCM) within the campus of Anna University, Chennai with its regional centres in each of the coastal States/Union Territories to promote research and development in the area of coastal management including addressing issues of coastal communities;
 - (b) if so, whether its regional centre has been set up in Andhra Pradesh; and
 - (c) the prominent research activities that have been taken up?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) The Ministry of Environment, Forests and Climate Change has established National Centre for Sustainable Coastal Management (NCSCM) under the World Bank assisted Integrated Coastal Zone Management (ICZM) Project in February, 2011. The NCSCM is located within the Anna University Campus, Chennai. The NCSCM has no regional centres. However, the Centre has established network through "Anna University Declaration" with 14 consortium partners from the coastal States and Union Territories who are specialised in various aspects of coastal management.

- (b) Andhra University has been identified as one of the consortium partners with NCSCM.
- (c) The major research activities undertaken so far by the NCSCM include the following:-
 - (i) Preparing immediate preventive and remedial action, wherever possible, using existing knowledge, resources, plans and processes for conservation and protection of the coastal environment and safeguarding the livelihood of local communities who depend upon the resources from the coastal and marine areas.
 - (ii) Promoting access and undertaking high quality targeted research in the area of coastal and marine area management and facilitating transfer of technology and information.
 - (iii) Collecting, compiling and disseminating information in the area of coastal and marine environment management through networking among States/ Institutions.

- (iv) Encouraging cooperative and collaborative action and partnerships, among governmental institutions and organizations, communities, the private sector and non-governmental organizations which have relevant responsibilities and/or experience;
- (v) Assisting institutional strengthening and human resources development for capacity building in ICZM.

Condition of juvenile homes

†*79.SHRI MOTILAL VORA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of incidents of children running away from the juvenile homes since January, 2010 till date and the number of children who fled away in each incident;
 - (b) the reasons for their fleeing away from juvenile homes;
- (c) whether the children who fled away from juvenile home, were arrested under the cases such as murder, attempt for murder, robbery and rape;
- (d) whether it is also a fact that the details of juvenile home visitors are not kept, if so, the reasons thereof; and
- the steps being taken by Government to improve the condition of juvenile homes?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) As per information provided by the National Commission for Protection of Child Rights (NCPCR), four complaints were registered since 2010 concerning children running away from Juvenile Homes. A total of 33 children were involved in these four cases. The details of such incidents is given in Statement (See below). As per records with NCPCR, the reasons for the fleeing away of juveniles' include: poor security system, dilapidated condition of the building, inadequate personnel, etc. No information is available about the offences under which these runaway children were apprehended. However, children admitted in the Juvenile Homes (Observation/Special Homes) are those children who are in conflict with law including offences such as murder, attempt to murder, robbery and rape.

(d) The details of the visitors of Juvenile Home are maintained by the Officer-in-

[†]Original notice of the question was received in Hindi.